

**Indefinite strike by truck transport unions**

†2689. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that truck transport unions have declared to go on indefinite strike from 6th August, 2010 in the country;
- (b) if so, whether it is also a fact that they are demanding to rationalise the toll tax and make it's process transparent;
- (c) if so, whether Government has decided to bring transparency in the present system of toll tax fixation and it's collection; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) and (b) All India Motor Transport Congress (AIMTO) had threatened to go on nation-wide strike from 06.08.2010 *inter-alia* demanding urgent action of the Government on various toll related issues such as bringing the three-axle trucks under the category of bus and truck, withdrawal of the provision of collection of user fee in perpetuity, discounts in payment of user fee for local commercial vehicles etc.

(c) The National Highways Fee (Determination of Rates and Collection) Rules, 2008 notified on 05.12.2008 clearly define the rate of collection of user fee (toll) for various categories of vehicles and the process for its collection. The rules are available on the website of the Ministry *i.e.*, <http://morth.nic.in>

(d) Does not arise.

**Monthly toll tax at Delhi-Gurgaon expressway**

†2690. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that there is a system of charging monthly toll tax at Delhi-Gurgaon Expressway;
- (b) if so, the rates at which this toll tax is being charged from each vehicle;

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†Original notice of the question was received in Hindi.

(c) whether it is also a fact that as per the existing policy monthly toll tax is being charged from the users, even if they do not avail this facility during that months; and

(d) if so, the reasons therefor and the amount charged upto June 2010 from the payers of monthly toll tax, despite not using this facility?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH) : (a) and (b) Yes Sir. The Local Personal Traffic and Local Commercial Traffic can avail of monthly pass by paying at 50% and 66% of the applicable rates for sixty trips. The applicable rates at different toll plazas are given in the Statement (See below). The system of monthly pass is available for any one of the toll plazas on user's choice.

(c) If the user has not availed of the number of trips during any given month, he has the option to get the unavailed trips carried over to the next month provided that the monthly pass is recharged before its expiry.

(d) The policy is in accordance with good practices for frequent user passes. The amount of total monthly pass issued till June, 2010 is Rs. 18.21 crore.

#### ***Statement***

*The rates of user fee w.e.f. from 01.04.2010 to 31.03.2011*

Rate of fee per vehicle per trip (in rupees)										
Sl.No.	Category of vehicle	At Toll Plaza for vehicles going towards IGI Airport			For vehicles crossing the Toll Plaza at km 24			For vehicles crossing the Toll Plaza at km 42		
		Base rate	Revised rate	Dis- counted rates for local traffic	Base rate	Revised rate	Dis- counted rates for local traffic	Base rate	Revised rate	Dis- counted rates for local traffic
1	2	3	4	5	6	7	8	9	10	11
1	Truck, 2 axle	30	39	26	45	58	39	57	74	49
2	Bus, 2 axle	30	39	26	45	58	39	57	74	49
3	Mini Bus	15	20	13	22	29	19	28	36	24

1	2	3	4	5	6	7	8	9	10	11
4	Light Commercial Vehicle	15	20	13	22	29	19	28	36	24
5	Car (Personal)	10	13	6	15	20	10	19	25	12
6	Car (Commercial)	10	13	9	15	20	13	19	25	16
7	Multi axle vehicle	30	39	26	45	58	39	57	74	49

#### Road safety plan for India

2691. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the UN General Assembly has announced that this decade would be dedicated to action on road safety given the frightening projection of 1.9 million fatalities by 2020;

(b) whether it is also a fact that 10 per cent of the World's road accidents happen in India; and

(c) if so, the details thereof and what steps are proposed to be taken to evolve a concerted road safety plan for India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA) : (a) Yes Sir.

(b) No Sir. As per data published in World Road Statistics, 2009 brought out by International Road Federation (IRF) Geneva, the total number of road accidents in the world, for year 2007, were 7550578. Out of these accidents, the share of injury accidents for India was reported to be 479219, which works out to 6.35% of total injury accidents.

(c) The Government has taken various steps including introduction of a bill to create a dedicated body namely, National Road Safety and Traffic Management Board to improve road safety scenario in the country. As an interim measure, the Government has constituted an Expert Committee under the Chairmanship of the Secretary of this Ministry to oversee road safety and traffic management issues in a comprehensive manner. The Committee has recently recommended a Road Safety Action Plan to the Government.